

PROCLAIMED OFFENDERS, IN ADJ COURTS, FARIDABAD

Sr.No.	Name Of Judicial Officer	CIS Number	CNR No.	Parties Name	NAME OF Proclaimed Offenders	Father Name of Proclaimed Offenders	Gender Male/Female	Address of Proclaimed Offender	FIR Number	Police Station	Date of FIR dd/mm/yyyy	Under Section	PO declare order dated dd/mm/yyyy
1	SH RAJESH MALHOTRA	SC/613/16	HRFB010131592016	STATE	BRJESH @ Raghav	Gaya parsad	male	Tenant mevla maharajpur permanent r/o h no 80 vill sikri rajra ps jalown tehsil jalown u.p	585/16	surajkund	-	6 posco & sc/st	27/03/19
2	SHJAG BHUSHAN GUPTA, ASJ	PC/58/12.12.2013	HRFB01-002373-2013	STATE VS SURENDER THAKUR	SURENDER THAKUR	LT. SH. BHOPAL SINGH	MALE	H NO 1592, H.B.C, SEC-62, FBD	144/12	SEC-31	30/07/2012	9-13-49 PC ACT & 420/406/506	18/03/19
3	SHJAG BHUSHAN GUPTA, ASJ	SC/747/22.12.2017	HRFB01-015623-2017	STATE VS AZEEZ	ANISH @ HONSI	SH. IBAR	MALE	VILL. DHOJ, SEC-55 FBD	317/17	MUJESAR	05/05/2017	395/365 IPC& 25-54-59 ARM ACT	30/03/19
4	SHJAG BHUSHAN GUPTA, ASJ	SC/747/22.12.2017	HRFB01-015623-2017	STATE VS AZEEZ	ANISH @ HONSI	SH. IBAR	MALE	VILL. DHOJ, SEC-55 FBD	317/17	MUJESAR	05/05/2017	395/365 IPC& 25-54-59 ARM ACT	03/05/19
5	DR VIRENDER PARSHAD	CRA/99/2014	HRFB010025472014	D D Marchent VS Mehar Chand	Sanjay Gambhir	Surinder gambhir	male	F-1-9, Okhla industrial area, Phase 1, new Delhi	Criminal Complaint	PS- central	-	138 NI Act	25.3.19
6	DR VIRENDER PARSHAD	CRA/98/2014	HRFB010008502014	Sanjay Gambhir vs Mehar Chand	Sanjay Gambhir	surinder gambhir	male	F-1-9, Okhla industrial area, Phase 1, new Delhi	Criminal Complaint	PS- central	-	138 NI Act	25.3.19
7	SH DEVINDER SINGH ASI FBD	SC/279/2018	HRFB01-005828-2018	STATE VS DILSHAD	ASHOK	PHOOLA RAM	MALE	VILL BADROLA, PS TIGAON, FBD	43/2018	SEC 7	15-01-2018	379B, 34 IPC	28-02-2019
8	Sh Devinder Singh ASJ	SC/8/2017	HRFB01-000207-2017	STATE VS ARIF	AARIF	IDU	Male	VILL TEKKRI KHERA, SEC 55 FBD	725/2016	SEC 55/58	19-09-2016	471, 120B IPC	30-11-2018
9	Sh Devinder Singh ASJ	SC/145/2015	HRFB01-003135-2015	STATE VS ARIF	RAJKUMAR	TARAN SINGH	MALE	VILL AALDELHI	384/2014	BHUPANI	08-12-2014	471, 120B IPC	03-10-2017
10	Sh Devinder Singh ASJ	SC/145/2015	HRFB01-003135-2015	STATE VS ASLAM	RAMJAN	UMAR HUSAIN	MALE	VILL SARDUA, PS SIRDOLIA, DIST SHIVAN VIHAR, AT PRESENT VILL NOORPUR, GURGAON	384/2014	BHUPANI	08-12-2014	395, 412 IPC	23-01-2018
11	Sh Devinder Singh ASJ	SC/163/2015	HRFB01-003730-2015	STATE VS WAKIL	SUBHI	SUMEER	MALE	TEKKRI KHERA PS SEC 55 FBD	755/2014	CITY BLB	12-11-2014	420IPC	08-02-2018
12	Sh Devinder Singh ASJ	SC/163/2015	HRFB01-003730-2015	STATE VS WAKIL	WAKIL	INDU KHAN	MALE	TEKKRI KHERA PS SEC 55 FBD	755/2014	CITY BLB	12-11-2014	420IPC	08-02-2018
13	Sh Devinder Singh ASJ	SC/545/2016	HRFB01-011706-2016	STATE VS RAJAN	RAHUL	MAM CHAND	MALE	H NO 1732 GALLI NO 1, SANJAY COLONY SEC 23, FBD	512/2016	SEC 55/58	07-07-2016	379B	01-09-2018
14	Sh Devinder Singh ASJ	SC/526/2016	HRFB01-011292-2016	STATE VS MUHEEN	AVLESH	SURESH CHAND	MALE	VILL TEKKRI KALAN, SIKANDRU, HATHRAS, UP	80/2016	SADAR BLB	21-03-2016	328, 392IPC	24-8-2017
15	Sh Devinder Singh ASJ	SC/526/2016	HRFB01-011292-2016	STATE VS MUHEEN	AVDESH	KISHAN PAL	MALE	VILL MAHMOOD PUR, PS, SIKANDRARAU, DIST HATHRAS, UP	80/2016	SADAR BLB	21-03-2016	328, 392IPC	06-04-2018
16	Sh Devinder Singh ASJ	SC/526/2016	HRFB01-011292-2016	STATE VS MUHEEN	SATENDER@PAPPU	RAJ KUMAR	MALE	VILL MAHMOOD PUR, PS, SIKANDRARAU, DIST HATHRAS, UP	80/2016	SADAR BLB	21-03-2016	328, 392IPC	06-04-2018
17	Sh Devinder Singh ASJ	SC/319/2017	HRFB01-007702-2017	STATE VS RAVINDER	JOGINDER	RAVINDER	MALE	VILLAGE GUROAN PS MUJESAR, FBD	97/2017	SARAN	16-02-2017	506, 120B IPC	15-03-2019
18	Sh Devinder Singh ASJ	SC/269/2016	HRFB01-006971-2016	STATE VS RAJU	ANAND	RAGHUVIR	MALE	SATSANG GHAR, HISAR, ROAD FATAK, NARAWANA, DIST JIND	91/2016	KOTWALI FBD	14-03-2016	506, 120B IPC	04-07-2018
19	Sh Devinder Singh ASJ	SC/269/2016	HRFB01-006971-2016	STATE VS RAJU	ASHISH	OMNATH	MALE	POLICE POST KULESRA, PS SURAJPUR, GAUTAM BUDH NAGAR, UP	91/2016	KOTWALI FBD	14-03-2016	506, 120B IPC	04-07-2018
20	Sh Devinder Singh ASJ	SC/117/2018	HRFB01-002318-2018	ST V S MOSEEN	MOSEEN	YAMEEN	MALE	WARD N 21, SHAREEF CHOWK, UTWALA MOHALA KETIPUR, BHAGPAT, UP	100/04-03-2017	SEC 31	04-03-2017	279, 429, 307, 120B OF IPC, 11, 59, 60 Prevention of Cruelty to Animals Act	04-04-2019
21	Sh Devinder Singh ASJ	CRA/196/2017	HRFB01-003091-2017	ST VS VISHNU	VISHNU	BJENDER	MALE	NEW MEET MARKET, BEHIND PANTER HOUSE, NEAR PATROL PUMP, BALLABGARH, FARIDABAD	367	SEC 55	09-08-2015	394/34 IPC	04-04-2019
22	Sh Devinder Singh ASJ	CRA/774/2018	HRFB01-012235-2018	DINESH VS TEJPAL	DINESH	SHIV DUTT	MALE	NEAR SHIDHARTH PUBLIC SCHOOL, INDIRA COMPLEX, NAHAR PAR FARIDABAD ALSO AT VILL. KANWRA, SUB TEH TIGAON, DIST FARIDABAD, HR	NA	TIGAON	NA	138 NI ACT	24-04-2019
23	Sh Devinder Singh ASJ	NDPS/16/2018	HRFB01-006625-2018	ST VS GIRDHARI	SANJAY	RAM NATH	MALE	H NO WZ78A, UTTAM NAGAR OM VIHAR, MOHAN GARDAN, NEW DELHI, AT PRESENT GURU NANAK NAGAR, GOHAMA CHOWK, NEAR HANUMAN MANDIR, ROHTAK	44	GRP FBD	20-03-2018	20B NDPS	25-04-2019
24	Mrs. Saurab Gussain, ASI, fhd.	SC/366/2018	HRFB0100086452018	State Vs. Vikram	Vikram	Sh. Ramji Lal Paswan	Male	H.No. 104, Sector-24, Sarai Mohalla, Mujesar Faridabad	215	Kotwali Faridabad	19/04/18	379-A/511 IPC	30/03/2019.
25	PUNEET SEHGAL	SC/466/2017	HRFB01-010192-2017	STATE VS JAVED ETC.	WASIM MALIK	SAFIQ MALIK	MALE	HNO L-221, GALLI NO3 GAUTAM VIHAR DELHI	250	SECTOR 31	15/05/17	379B/506 IPC 25 54/59 A.ACT	11/02/19
26	PUNEET SEHGAL	CRA/311/2018	HRFB01-004701-2018	NASIR MALIK VS RAVINDER SACHIDEVA	NASIR MALIK	LT. SLAUDDIN	MALE	B-P-360(B), SGM NAGAR, NEAR HUDDA FLATS SEC 48 FBD		SGM NAGAR		138 OF N.I.ACT	22/02/19
27	PUNEET SEHGAL	CRA/281/2018	HRFB01-004048-2018	S.K PRECISION ENGG CO. VS AASHISH INDUSTRIAL CO.	NEERAJ BAJPAI		MALE	PROP. OF M/S S.K. PRECISION ENGG. CO AT PLOT 51-52, SANJAY COLONY SEC 23 FBD		KOTHWALI		138 OF N.I.ACT	29.4.2019
28	SH RAJESH MALHOTRA	SC/613/16	HRFB010131592016	STATE	BRJESH @ Raghav	Gaya parsad	male	Tenant mevla maharajpur permanent r/o h no 80 vill sikri rajra ps jalown tehsil jalown u.p	585/16	surajkund	-	6 posco & sc/st	27/03/19
29	SH VIRENDER MALIK, ASJ/FBD	NDPS/34/17	HRFB01-012809-2017	STATE VS DEV KUMAR	DEV KUMAR	RAMODASS	MALE	1) DEV KUMAR @ RAJ Address - CHHOTASASARAM, PS-GAIRAJ GANJ, DIST-AARA, BIHAR, AT TENENT KURVASHI NAGAR, HANUMAN MANDIR, NAGAFGARH ROAD, NANGLOI DELHI, HALL KHANABDOS.	125/17	GRP FARIDABAD	18/09/17	20B NDPS ACT	19/04/19
30	SH VIRENDER MALIK, ASJ/FBD	SC/89/18	HRFB01-001827-2018	STATE VS SOURAB	SAURABH	DHARAM CHAND	MALE	Saurabh sonof Dharam Chand, resident of Village Faridpur, Faridabad.	358/17	BHUPANI	20/09/17	148/149/307 IPC	04/04/19
31	dr virender Parshad	CRA/99/2014	HRFB010025472014	D D Marchent VS Mehar Chand	Sanjay Gambhir	Surinder gambhir	male	F-1-9, Okhla industrial area, Phase 1, new Delhi	Criminal Complaint	PS- central	-	138 NI Act	25.3.19
32	dr virender Parshad	CRA/98/2014	HRFB010008502014	Sanjay Gambhir vs Mehar Chand	Sanjay Gambhir	surinder gambhir	male	F-1-9, Okhla industrial area, Phase 1, new Delhi	Criminal Complaint	PS- central	-	138 NI Act	25.3.19
33	Sh. Anubhav Sharma	3717/2018	HRFB010094802018	State Vs. Tokir	Tokir @ Sahil	Abdul Rehman	Male	VILLAGE PAHRAPUR PS. MANIHARI, DISTT. MUJAFARPUR, BIHAR, AT PRESENT TENANT H.NO. 42, GALLI NO. 2, INDIRA COMPLEX HOUSE OF ANIL NAGAR, NEHARPUR, FARIDABAD	313	Central Faridabad	22.03.2018	379-A IPC	22.05.2019.
34	Sh Devinder Singh ASJ	SC/269/2016	HRFB01-006971-2016	STATE VS RAJU	ANAND	RAGHUVIR	MALE	SATSANG GHAR, HISAR, ROAD FATAK, NARAWANA, DIST JIND	91/2016	KOTWALI FBD	14-03-2016	506, 120B IPC	04-07-2018
35	Sh Devinder Singh ASJ	SC/269/2016	HRFB01-006971-2016	STATE VS RAJU	ASHISH	OMNATH	MALE	POLICE POST KULESRA, PS SURAJPUR, GAUTAM BUDH NAGAR, UP	91/2016	KOTWALI FBD	14-03-2016	506, 120B IPC	04-07-2018
36	SH DEVINDER SINGH ASI	SC/117/2018	HRFB01-002318-2018	STATE VS MORMAL	MOSEEN	YAMEEN	MALE	Ward No. 21 Shareef Chowk Utwala Mohalla Ketipur Bagpat UP	100	SEC 31	04-03-2017	307/120B IPC	06-06-2019
37	JASMINE SHARMA	SC/300/2018	HRFB01-010192-2017	STATE VS SAGADEVA	SHIVBALA	SADA SHIVAM	MALE	H. NO. 883, GALLI NO. C, PRATHAM MADANGIRI, DELHI	247/17	KOTWALI	24/05/2017	379 A IPC	05/04/19
38	SH VIRENDER MALIK, ASJ,	NDPS/3/18	HRFB0100225-2018	STATE VS SUNIL	SUNIL KUMAR	GAURI RAI	MALE	VILL BAKHTYALPUR, PATNA, PS BAKHTYALPUR, DISTT PATNA, BIHAR	16620.12.17	GRP FARIDABAD	20.12.17	20B NDPS ACT	5.7.19
39	Sh. Anubhav Sharma	SC/3871/2018	HRFB010019012018	State Vs. Vipin	Abraj	Sahil	Male	Village Tedi Baghiya ghat, P.S. Usman Dhola, Agra UP, at present tenant at Village Lahiypur, PS, Sector-55, Faridabad	123	Tigaon,	01.06.2018	379 188, 186, 353, 307 IPC & Arms Act , 15 of EP Act, 4 of Mines Environment Protection Act	16.07.2019
40	Sh. Anubhav Sharma	SC/3829/2018	HRFB010112392018	State Vs. Hassan	Hassan	Suleman	Male	Village Nai Distt. Nub, Mewar	223	Sector-55, Faridabad	05/04/2018	395, 397 Jpc and Arms Act	17/07/2019
41	Sh. Anubhav Sharma	CRA/1103/2018	HRFB010172142018	Jagbir Vs. fhd. Distt. Primary Agr. And Rural Development Bank	Jagbir	Nanak Chand	Male	Subhash Colony, Ballabgarh Faridabad		Chl. Compl		138 of NI Act	17/07/2019
42	SH DEVINDER SINGH ASI	SC/141/2018	HRFB01-002900-2018	ST VS HARISH @SAGAR NAIDU	HARISH @SAGAR NAIDU	HARISH CHANDER MADARSI	MALE	Sagar Naidu @ Harish son of Hari Chand Madarsi, Age 18 years male, Resident of D/132 Madan Giri near Peeli Building School, P.S. Ambedkar Nagar, Delhi.	1126	CENTRAL FARIDABAD	05-10-2017	379A, 201 IPC	04-07-2019
43	SH DEVINDER SINGH ASI	CRA/296/2018	HRFB01-004297-2018	RAJ KUMAR VS ANIL DUA	RAJ KUMAR	RAM CHANDER	MALE	H.No. 217, Power House Colony, Palla No. 3, Faridabad.	NA	SGM NAGAR	NA	138 NIACT	08-07-2019
44	SH DEVINDER SINGH ASI	CRA/774/2018	HRFB01-012235-2018	DINESH VS TEJPAL	DINESH	SHIV DUTT	MALE	Dinesh son of Sh. Shiv Dutt R/o Near Shidharth Public School, Indira Complex, Near Par, Faridabad-121002 also Resident of Village Kanwara, Sub Tehsil Tigaon, District Faridabad.	NA	TIGAON	NA	138 NIACT	11-07-2019
45	PUNEET SEHGAL	SC/596/2016	HRFB01-0128742016	STATE VS. MUKESH	MOHIT	Satbir	MALE	Vil Bishhand PS. Kalkod Distt Bulandshahar UP at present Tenant under House of Omi Pandit Vil Shupura PS Sadar BLB	702/16	City BLB	22-08-2016	398, 401 IPC	01-07-2019
46	JASMINE SHARMA	SC/353/2018	HRFB01-006899-2018	STATE VS. SALMAN KHAN	SHAHRIKH	JAMSHED	MALE	VILLAGE DHAULI, FARIDABAD	135/18	SEC-55	11.03.18	379 A IPC	22/07/19
47	dr virender Parshad	CRA/166/18	HRFB010026982018	UMESHWAR VS SURENDER	UMESHWAR	NANAK CHAND	male	VILL- PANHERAKHURD, SUB TEHSIL- MOHNA, FARIDABAD		Criminal Complaint		138 NI Act	2.7.19
AUGUST OF 2019													
1	Sh. Anubhav Sharma	SC/3667/2018	HRFB0100086452018	State Vs. Vikram	Dalip	Amar Singh	Male	H.No. 901, Ramswaroop colony, Faridbad	215	Kotwali fhd.	19.04.2018	379-A/511 IPC	16.08.2019
2	SH VIRENDER MALIK, ASJ,	SC/655/17	HRFB010138542017	STATE VS SANTOSH	SUNIL KUMAR	BRAHMSARUP	MALE	VILL CHOBIYA, PS CHOBIYA, DISTT ITAWAH UP. AT PRESENT GALLI NO 1, SHIV COLONY PALLA FARIDABAD	121/09.02.17	SARAI KHWAJA	09.02.17	379B	07.09.19
3	MS KUMUD GUGNANI	S C/3754/2018	HRFB01-010136-2018	STATE OF HARYANA Vs. MANISH @ SHAHIL TANWAR					377 /2018	MUJESAR		363/366A, 8 posco act	
4	Jasmine Sharma, ASJ	SC/136/2017	HRFB010032952017	SHAM VA. DEEPAK & OTHERS	SHYAM SUNDER	AVTAR SINGH	male	H. NO. 43, JEEVAN NAGAR WAZIRPUR ROAD, NAHAR PAR, FARIDABAD	SESSION CASE	P.S. BHUPANI	05.11.2016	307, 34 IPC & 25 A.ACT	28.08.19
5	PUNEET SEHGAL	SC/3628/18	HRFB030146332018	STATE VS. SHAFIQ	SHAFIQ	DINU	MALE	Village Solaka PS Sadar Palwal.	511/17	Sadar Blb	10/24/17	379 B IPC	08/20/19
PROCLAIMED OFFENDERS, IN LOWER COURTS , FARIDABAD													
Sr.No.	Name Of Judicial Officer	CIS Number	CNR No.	Parties Name	NAME OF Proclaimed Offenders	Father Name of Proclaimed Offenders	Gender Male/Female	Address of Proclaimed Offender	FIR Number	Police Station	Date of FIR dd/mm/yyyy	Under Section	PO declare order dated dd/mm/yyyy
1	SH. RAJEEV JMIC	CHI-201-2018	HRFB030012912018	State Vs. Neelu	Neelu		Female		1366/2017	City Ballabgarh	11.11.2017	174-A	05.01.2019
2	SH. RAJEEV JMIC	CHI-18718-2013	HRFB03-0049902013	State Vs. Mukesh	Mukesh		Male		731	City Ballabgarh	27.08.2016	174-A	16.01.2019
3	SH. RAJEEV JMIC	CHI-18718-2013	HRFB03-0049902013	State vs. Anurodh	Pinnu @ Sanjeev		Male		353/13	SGM Naga	19.01.2019	174-A	19.01.2019
4	SH. RAJEEV JMIC	CHI-2708-2017	HRFB03-0193502017	State Vs. Parveen Kumar	Chotte		Male		845/2018	City Ballabgarh	07.09.2018	174-A	14.01.2019
5	SH. RAJEEV JMIC	CHA-53-2016	HRFB03-0193502017	State Vs. Narender	Narender @ Kalu		Male		486/2017	City Ballabgarh	2017	174-A	15.01.2019
6	SH. RAJEEV JMIC	CHA-53-2016	HRFB03-0193502017	State Vs. Devender @ Kalu	Devender @ Kalu		Male		493/2015	Sector-31	20.11.2015	174-A	11.12.2018

2	Sh. SUNIL KUMAR-II ACJM,FBD.	CHI/1113/2017	HBFB030071362017	STATE VS. MOSMI @ ASIF	MOSMI @ ASIF	SORAV	Male	AT PRESENT GUGGI BIAPUR SHUKAR BAZAR RAOD PS. INDRAPURAM, GHAZIABAD PERMANENT ADDRESS VPO SAILAING PS. JAKHAT DISTT. AARIYA BHAR	23/2017	SARAI KHAWAJA	10.01.2017	457,380 IPC	30.08.2019
3	SH. MOHD. SAGEER JMJC	CHI/25344/14	HRFB030075662014	STATE VS. BLIU @ SUNIL	SUNDER	RANJEET	MALE	VILL. BADOLI PS CENTRAL FBD	571/14	SEC. 7	30/09/14	451_506	05/08/19
4	SH. MOHD. SAGEER JMJC	CHI/25344/14	HRFB030075662014	STATE VS. BLIU @ SUNIL	SHAKTI	JAIDEV	MALE	VILL. MEETPUR, KORALI PS HASANPUR DISTT PALWAL	571/14	SEC. 7	30/09/14	451_506	05/08/19
5	Sh.Rakesh Kadian,JMJC	Chi/46/2016	HRFB03-00442015	State VS Raj Kumar	Raj Kumar	Mani Ram	MALE	143 Shiv Colony, PS Mujessar Faridabad	511/15	city BLB			3798/03/19
6	Sh.Rakesh Kadian,JMJC	Chi 268/2016	HRFB03002002016	State VS Preetpal	Preetpal	Narender	MALE	Musida Shingur Mill Road, PS Murida Distt Ropar Punjab	451/2015	Sec-31 FBD		3984/401	08/08/19
7	Sh.Rakesh Kadian,JMJC	Exe 369/2018	HRFB030031472018	M/s Aqua	M/s Guru	NA	MALE	2E/140 NIT FBD		Kotwali		Execution	08/20/19
8	SH VIVEK CHAUDHARY JMJC	CHI/799/2016	HRFB0300530912016		ASHOK	PURAN SINGH	MALE	HNO. 333 DABUA COLONY NIT FBD	21	KOTWALI	20.1.2016	147/148/323/506 IPC	9.8.2019
9	SH VIVEK CHAUDHARY JMJC	CHA/1480/2015	HRFB030113832015		REENA	ANSARU	FEMALE	VILL. @ PS BARSOI DISTT. KATIHAR BIHAR AT PRESENT GALI NO. 10 BASELWA COLONY OLD FBD	380	OLD FBD	28.10.2015	3/4/5 I.T.P ACT	13.8.2019
10	SH VIVEK CHAUDHARY JMJC	CHI/1166/2015	HRFB030038002015		MANOJ	RUKKA	MALE	KISHAN MAJDOOR COLONY OLD FBD	103	OLD FBD	10.3.2015	323/325/34 IPC	14.8.2019
11	SH VIVEK CHAUDHARY JMJC	CHI/1166/2015	HRFB030038002015		SANJU	RUKKA	MALE	KISHAN MAJDOOR COLONY OLD FBD	103	OLD FBD	10.3.2015	323/325/34 IPC	14.8.2019
12	SH VIVEK CHAUDHARY JMJC	CHA/1069/2015	HRFB030087062015		VIJAY	CHIRANJILAL	MALE	HNO. 475 KISHAN MAJDOOR COLONY OLD FBD	273	OLD FBD	16.7.2015	24-54-29 ARMS ACT	27.8.2019
13	HIMANI GILL, JMJC FBD	CHI 2762/2015	HRFB030082952015	STATE VS ISRAR	GYASUDDIN	HAMID	MALE	VILLAGE AAD, PS MUDALI, DISTT MEERUT	362	S'KUND	26-5-2015	279/337	10-8-2019
14	HIMANI GILL, JMJC FBD	CHI 2002/2016	HRFB030127552016	STATE VS SUSHMA BHATIA	SANJAY ADHANA	KAMAL	MALE	VILLAGE FATEHPUR, DIST FBD	258	S'KUND	11-7-2016	420/406	11-8-2019
15	HIMANI GILL, JMJC FBD	CHI/ 16668/2015	HRFB030050912015	STATE VS SUMIT MALHOTRA	SUMIT	BHARAT	MALE	H NO 1706 GRREN FIELD COLONY FARIDABAD	23	S'KUND	21-3-2015	419/420	13-8-2019
16	HIMANI GILL, JMJC FBD	CRMP/684/2018	HRFB030293112018	STATE VS ANIL	ANIL		MALE	H.NO.130, VILLAGE DAULTABAD	338	SEC-7	11-5-2016	379	14-8-2019
17	HIMANI GILL, JMJC FBD	CHI/1687/2016	HRFB030107092016	STATE V ARUN	ARUN	TP SINGH	MALE	VILLAGE NARHAWALI	160	CENTRAL	10-6-2015	420/408	21-8-2019
18	HIMANI GILL, JMJC FBD	CHI/2908/2016	HRFB030193542016	STATE VS MANISH	MANISH	SHYAM SINGH	MALE	4BC FBD	320	S'KUND	11-5-2016	148/149	1-8-2019
19	KIMMI SINGLA, JMJC FBD	CHA/770/2015	HRFB030063882015	STATE VS. SAURAV	SAURAV	JAI PRAKASH	MALE	VILLAGE JATTARI PS TAPPAL DISTT ALIGARH AT NOE RAJIV COLONY FARIDABAD	147	SDR BLD.	05/16/15	255459	09/16/19
20	KIMMI SINGLA, JMJC FBD	CHI/1772/2017	HRFB0300126562017	STATE VS. RAJKUMAR	RAJKUMAR	JAIPAL	MALE	VILL FATEHPUR KALAN, PS SORO DIST KASGANJ, U.P.	57	SDR BLD.	01/27/17	379/336/120b	21.12.2019
21	KIMMI SINGLA, JMJC FBD	CHA/887/2016	HRFB030069902016	STATE VS. BHUPINDER	BHUPENDER	TEK CHAND	MALE	VILLAGE DEEGH PS SADAR BALLABHGARH FARIDABAD	49	SDR BLD.	04/18/16	25/44/59	02/04/20
22	KIMMI SINGLA, JMJC FBD	CHA/769/2015	HRFB03006662015	STATE VS ROBIN	ROBIN	RAJ KUMAR	MALE	VILLAGE RAMPUR PS DANKOR DISTT G.B NAGAR U.P.	118	SDR BLD.	04/25/15	42	09/19/19
23	KIMMI SINGLA, JMJC FBD	CHA/1310/2016	HRFB030091332016	STATE VS. RAMSARAN	SARFAM	BHAGWAT	MALE	VILL HASANPUR MACHALI MOHALLA PALWAL	32/17	NIT FARIDABAD	12/02/15	68/01/2014	01/13/20
24	Ms. SAKSHI SAINI JMJC	CHI/2592/17	HRFB030187532017	STATE VS. ASHIF etc.	AKFRAM	RUDDAR	MALE	VILLAGE DHAJU, P.S. SECTOR-55, FBD.	928	MUJESSAR	01-03-2017	379-IPC	26-08-2019
25	Ms. SAKSHI SAINI JMJC	CHA/418/19	HRFB030310852018	STATE VS. MUBARIK etc.	MUBARIK	JAJRU	MALE	SHAHAH KA NANGLA P.S. BARSANA, DISTRICT MATHURA,U.P.	442/18	SADAR BALLAB GARH	08-09-2018	42-A, PRISONS ACT	26-08-2019
26	MS SHIVANI	Chi/3255/2015	HRFB030097292015	State vs naadeem	ayub	1 AYUB S/O HAMIM	MALE	SHVILL TOLI PS BHOJPUR BIHAR	20/2013	SGM NAGAR	13-01-2013	379 IPC	13-08-2019
27	MS SHIVANI	Chi/3255/2015	HRFB030097292015	State vs naadeem	naadeem	2 NADEEM S/O SALEEM	MALE	2 MOHALLA SIRDE RAWANI, VILL. BLASAPUR PS DHANKOUR DIST GAUTAMA BUDDH NAGAR UP. PRESEHT ON RENT GULZAR KA NAKKAN BUS ZONE KE NICHE. SIRDE NAGAR UP.	20/2013	SGM NAGAR	13-01-2013	379 IPC	13-08-2019

PROCLAIMED OFFENDERS, IN 138 NI ACT COURTS , FARIDABAD

Sr.No.	Name Of Judicial Officer	CIS Number	CNR No.	Parties Name	NAME OF Proclaimed Offenders	Father Name of Proclaimed Offenders	Gender Male/Female	Address of Proclaimed Offender	FIR Number	Police Station	Date of FIR dd/mm/yyyy	Under Section	PO declare order dated dd/mm/yyyy
1	SH. Jitender Kumar, JMJC	NACT/3572/2016	HRFB-016164-2016	Mukesh Raj v. M/s Smart	Ajay Chopra		Male			FARIDABAD KOTWALI		174-A	05.03.2019
2	SH. Jitender Kumar, JMJC	NACT/1687/2016	HRFB-006962-2016	Sardar Jaswant v. Charanjeet Singh	Charanjeet Singh		Male			FARIDABAD KOTWALI		174-A	05.03.2019
3	SH. Jitender Kumar, JMJC	NACT/334/2016	HRFB03-002614-2016	Yogesh v. Vikrant	Vikrant Vashishth		Male			City Ballabgarh		174-A	07.03.2019
4	SH. Jitender Kumar, JMJC	NACT/220/2018	HRFB03-000797-2018	Mukesh Yadav v. M/s C.N.G.N. Build	Kanwar Pal		Male			SECTOR - 7		174-A	08.03.2019
5	SH. Jitender Kumar, JMJC	NACT/646/2018	HRFB03-002583-2018	Dinesh Kumar v. Jagdish Madan	Jagdish Madanis		Male			FARIDABAD OLD		174-A	08.03.2019
6	SH. Jitender Kumar, JMJC	NACT/431/2017	HRFB03-020408-2017	Khem Karan v. Mahender	Mahender		Male			SECTOR - 7		174-A	11.03.2019
7	SH. Jitender Kumar, JMJC	Nact/423/2017	HRFB03-003017-2017	M/s Ashutosh Steel v. M/s S.K. Bagri	S.K. Bagri		Male			MUJESAR		174-A	16.03.2019
8	SH. Jitender Kumar, JMJC	NACT/2738/2017	HRFB03-013132-2017	Amr Kumar v. Vijay Kumar	Vijay Kumar		Male			SECTOR - 7		174-A	16.03.2019
9	SH. Jitender Kumar, JMJC	Nact/3523/2017	HRFB03-016029-2017	Sheel Sarain v. M/s Hometrex Interior	Kishore Kumar		Male			FARIDABAD OLD		174-A	16.03.2019
10	SH. Jitender Kumar, JMJC	NACT/3313/2017	HRFB03-014858-2017	Gaurav Goel v. Ashoka	Rakesh Kumar, Manoj, Surender		male			FARIDABAD OLD		174-A	16.03.2019
11	SH. Jitender Kumar, JMJC	NACT/3312/2017	HRFB03-014857-2017	Nitin Goel v. Ashoka	Rakesh Kumar, Manoj, Surender		male			FARIDABAD OLD		174-A	16.03.2019
12	SH. Jitender Kumar, JMJC	Nact/2597/2017	HRFB03-012787-2017	HDFC Bank v. Simran Gandhi	Simran Gandhi		Female			FARIDABAD CENTRAL		174-A	16.03.2019
13	SH. Jitender Kumar, JMJC	NACT/806/2018	HRFB03-003443-2018	SBI v. Naveen Chopra	Naveen Chopra		Male			FARIDABAD CENTRAL		174-A	18.03.2019
14	SH. Jitender Kumar, JMJC	NACT/3885/2017	HRFB03-018343-2017	Shaikh Yadhullah	Shaikh Yadhullah		Male			SECTOR - 7		174-A	18.03.2019
15	SH. Jitender Kumar, JMJC	NACT/53/2017	HRFB03-000276-2017	M/s JB Traders v. Sakshi Auto Components	Sunil Kumar Mishra		Male			FARIDABAD KOTWALI		174-A	19.03.2019
16	SH. Jitender Kumar, JMJC	NACT/56/2017	HRFB03-000277-2017	Ganpati Steel v. Sakshi Auto Components	Sunil Kumar Mishra		Male			FARIDABAD KOTWALI		174-A	19.03.2019
17	SH. Jitender Kumar, JMJC	NACT/3390/2017	HRFB03-015428-2017	Lal Singh v. Zaffrudin	Zaffrudin		Male			BALLABHGARH SADAR		174-A	20.03.2019
18	SH. Jitender Kumar, JMJC	NACT/2439/2017	HRFB03-012002-2017	HDFC Bank v. Yogesh Sharma	Yogesh Sharma		Male			FARIDABAD CENTRAL		174-A	25.03.2019
19	SH. Jitender Kumar, JMJC	NACT/2020/2018	HRFB03-008045-2018	Deepak Soni v. Hitesh Dang	Hitesh Dang		Male			SECTOR - 7		174-A	30.03.2019
20	SH. Jitender Kumar, JMJC	NACT/6157/2017	HRFB03-030756-2017	Devender v. Rohit	Rohit		Male			SECTOR - 7		174-A	30.03.2019
21	SH. Jitender Kumar, JMJC	NACT/6158/2017	HRFB03-030755-2017	Devender v. Rohit Kumar	Rohit Kumar		Male			SECTOR - 7		174-A	30.03.2019
22	SH. Jitender Kumar, JMJC	NACT/4145/2017	HRFB03-019538-2017	M/s Singla Traders v. Mumtaz Hussain	Mumtaz Hussain		Male			FARIDABAD OLD		174-A	30.03.2019
23	SH.PARDEEP KUMAR, JMJC	NACT/4326/2017	HRFB030202122017	RAJIBIR DHANKAR VS TST FURNITURE HOUSE etc.					Awaiting	Awaiting	Awaiting	Awaiting	01.05.2019
24	SH.PARDEEP KUMAR, JMJC	NACT/1983-2018	HRFB030079672018	SHIV KUMAR JINDAL VS PIYUSH INFRASTRUCTURE INDIA PVT LTD etc.					Awaiting	Awaiting	Awaiting	Awaiting	11.04.2019
25	SH.PARDEEP KUMAR, JMJC	NACT/2537-2017	HRFB030125602017	VIJAY KUMAR VS THAN SINGH etc.					Awaiting	Awaiting	Awaiting	Awaiting	27.05.2019
26	SH.PARDEEP KUMAR, JMJC	NACT/2344-2018	HRFB030093972018	VED PARKASH SINGH VS SUBE RAM etc.					Awaiting	Awaiting	Awaiting	Awaiting	01.06.2019
27	SH.PARDEEP KUMAR, JMJC	NACT/3887/2017	HRFB030183162017	PAAWAN FILLING STATION VS SHAMIM@SAMIN etc.					Awaiting	Awaiting	Awaiting	Awaiting	24.05.2019
28	SH.PARDEEP KUMAR, JMJC	NACT/3888/2017	HRFB030183192017	PAAWAN FILLING STATION VS SHAMIM@SAMIN etc.					Awaiting	Awaiting	Awaiting	Awaiting	24.05.2019
29	SH.PARDEEP KUMAR, JMJC	NACT/5134/2017	HRFB030249172017	JAI PARKASH VS POOJA SINDHU etc.					Awaiting	Awaiting	Awaiting	Awaiting	24.05.2019
30	SH.PARDEEP KUMAR, JMJC	NACT/239-2018	HRFB030008352018	BHAGYA HASJA VS RAJYASHREE etc.					Awaiting	Awaiting	Awaiting	Awaiting	06.06.2019
31	SH.PARDEEP KUMAR, JMJC	NACT/238/2018	HRFB030008362018	GULSHAN VS RAJYASHREE etc.					Awaiting	Awaiting	Awaiting	Awaiting	06.06.2019
32	SH.PARDEEP KUMAR, JMJC	NACT/3522/2018	HRFB030147402018	FARIDABAD CENTRAL CO. OP. BANK LTD VS VIJAY PAL ADHANA etc.					Awaiting	Awaiting	Awaiting	Awaiting	31.08.2019
33	SH.PARDEEP KUMAR, JMJC	NACT/3519/2018	HRFB030147422018	FARIDABAD BANK V/S RAM PARSAD HDFC BANK LTD VS SHEETAL PRASAD SHUKLA etc.					Awaiting	Awaiting	Awaiting	Awaiting	31.08.2019
34	SH.PARDEEP KUMAR, JMJC	NACT/2760-2017	HRFB030132492017	HDFC V/S ANURAG					Awaiting	Awaiting	Awaiting	Awaiting	06.06.2019
35	SH.PARDEEP KUMAR, JMJC	NACT/2775/2017	HRFB030132462017	HDFC V/S ANURAG					Awaiting	Awaiting	Awaiting	Awaiting	06.06.2019
36	SH.PARDEEP KUMAR, JMJC	NACT/122/2018	HRFB030004362018	VIPIN KUMAR VS PARDEEP BAISLA etc.					Awaiting	Awaiting	Awaiting	Awaiting	29.08.2019
37	SH.PARDEEP KUMAR, JMJC	NACT/1125/2018	HRFB030044552018	State Bank of India VS HITESH GUPTA etc.					Awaiting	Awaiting	Awaiting	Awaiting	29.08.2019
38	SH.PARDEEP KUMAR, JMJC	NACT/1046/2017	HRFB03008982017	NEHA SHARMA VS PITAM					Awaiting	Awaiting	Awaiting	Awaiting	03.05.2019
39	SH.PARDEEP KUMAR, JMJC	NACT/11234/2017	HRFB030063892017	NEHA SHARMA VS PITAM etc.					Awaiting	Awaiting	Awaiting	Awaiting	03.05.2019
40	SH.PARDEEP KUMAR, JMJC	NACT/1446/2018	HRFB030055312018	LATITUDE BOOKS PVT LTD VS BOOKS GARDEN etc.					Awaiting	Awaiting	Awaiting	Awaiting	03.07.2019
41	SH.PARDEEP KUMAR, JMJC	NACT/4783/2016	HRFB030233912016	SUJEET KUMAR DUBEY VS PINTOO KUMAR e					Awaiting	Awaiting	Awaiting	Awaiting	28.05.2019
42	SH.PARDEEP KUMAR, JMJC	NACT/1414/2017	HRFB030071772017	BHARTESH BHARDWAJ VS ARUN KAPOOR etc.					Awaiting	Awaiting	Awaiting	Awaiting	03.06.2019
43	SH. Jitender Kumar, JMJC	NACT/3572/2016	HRFB-016164-2016	Mukesh Raj v. M/s Smart	Ajay Chopra		Male			FARIDABAD KOTWALI		174-A	05.03.2019
44	SH. Jitender Kumar, JMJC	NACT/1687/2016	HRFB-006962-2016	Sardar Jaswant v. Charanjeet Singh	Charanjeet Singh		Male			FARIDABAD KOTWALI		174-A	05.03.2019
45	SH. Jitender Kumar, JMJC	NACT/334/2016	HRFB03-002614-2016	Yogesh v. Vikrant	Vikrant Vashishth		Male			City Ballabgarh		174-A	07.03.2019
46	SH. Jitender Kumar, JMJC	NACT/220/2018	HRFB03-000797-2018	Mukesh Yadav v. M/s C.N.G.N. Build	Kanwar Pal		Male			SECTOR - 7		174-A	

194	SH PARDIP KUMAR JMJC FBD	NACT/692/2017	HRFB030044422017	Avon Money India Solution Ltd. VS PINKI SATPAL BHATI VS NEW JMD LAND ICON PVT LTD	PINKI	CHANDER SHELHAR	Female	HOUSE NO. F-319 HARSH VIHAR PART-1 JAITPUR DELHI-44		OLD FBD		138 NI ACT	22/08/2019
195	SH PARDIP KUMAR JMJC FBD	NACT/2864/2017	HRFB030134152017		Omparkash Bhati		Male	NER DISPOSAL WATER BOOSTER BASWELWA COLONY OLD FARIDABAD		City Ballabgarh		138 NI ACT	22/08/2019
196	SH PARDIP KUMAR JMJC FBD	NACT/3373/2017	HRFB030153852017	SANJAY GUPTA VS SHIV RAM	SHIV RAM	RAMESH CHAND	Male	H NO. 368 BHAGAT SINGH COLONY TIGAON ROAD BALLABGARH FARIDABAD		City Ballabgarh		138 NI ACT	26/08/2019
197	SH PARDIP KUMAR JMJC FBD	NACT/3747-2017	HRFB030174882017	GOYAL ELECTRIC AGENCY VS TARUN KAUSHIK etc.	TARUN KAUSHIK	LALA RAM PANDIT	Male	GALI NO. 5 ARYA NAGAR BEHIND ANAND BAKERY NEAR PATHWARI MANDIR BALLABGARH FARIDABAD		City Ballabgarh		138 NI ACT	26/08/2019
198	SH PARDIP KUMAR JMJC FBD	NACT/4682-2017	HRFB030225582017	MANISH BABBAR VS MUKUND SHARM	MUKUND SHARMA	T N SHARMA	Male	KWJ APARTMENT BLOCK B H NO. 108 1ST FLOOR D-4 SEC 77 NEHAR PAR FARIDABAD		NIT		138 NI ACT	27/08/2019
199	SH PARDIP KUMAR JMJC FBD	NACT/2741/2017	HRFB030131892017	DEEPAK YADAV VS PARVINDER YADAV	Parvinder Yadav	SUBHASH YADAV	Male	H NO. 117 VILL MIRJAPUR BALLABGARH FARIDABAD		City Ballabgarh		138 NI ACT	28/08/2019
200	SH PARDIP KUMAR JMJC FBD	NACT/2782/2017	HRFB030132592017	HDFC BANK LTD VS AGRI BEST INDIA PVT LTD	Gopal Sharma		Male	THROUGH ITS AUTHORISED SIGNATORY DIRECTOR GOPAL SHARMA C/O SCF-166 2 FLOOR SECTOR-9 FARIDABAD HARYANA		Central		138 NI ACT	31/08/2019
201	MS. NEELAM LD. JMJC	NACT/3869/2017	CNR No. HRFB03-018159-2017	Chanchal v. Mohan Lal	MOHAN LAL	LAXMAN DASS	MALE	House No.24F, 1 st Floor, Fruit Garden, NH-5, NIT Faridabad, District Faridabad					20/08/2019
202	MS. NEELAM LD. JMJC	NACT/4498/2017	CNR No. HRFB03-021158-2017	RAHUL VS. NEERAJ	NEERAJ	RISHIPAL SHARMA	MALE	House No.211, Sector-11D, 2 nd Floor, near Sector-11 Police Post Faridabad					20/08/2019
203	MS. NEELAM LD. JMJC	NACT/6105/2017	CNR No. HRFB03-030619-2017	PARAS VS. SONU	SONU	DEVI	MALE	Village Fatehpur Bilooh, Tehsil Ballabgarh, District Faridabad					20/08/2019
204	MS. NEELAM LD. JMJC	NACT/4497/2017	CNR No. HRFB03-021161-2017	RAHUL VS. NEERAJ	NEERAJ	RISHIPAL SHARMA	MALE	House No. 505, Sector-11D, 1 st Floor, near L.S. Ashwani Hospital, Sector-11, Faridabad					20/08/2019
205	MS. NEELAM LD. JMJC	NACT/9122/2017	CNR No. HRFB03-005282-2017	JAWAHAR VS. SANJEEV	SANJEEV	LABH SINGH	MALE	Village Dhurai Baragaun, P.O. Shahabad, Tehsil Shahabad, District Rampur, U.P					19/08/2019
206	MS. NEELAM LD. JMJC	NACT/6006/2017	CNR No. HRFB03-029981-2017	CHANDER VS. MOHAKKAM RAWAT	MOHAKKAM RAWAT	SHISH PAL	MALE	village Asaoti, Tehsil & Distt. Palwal, 2 nd Address:- Sh. Mohkam Rawat @ Dr. Pawan, Dr. Pawan Clinic, Bapa Nagar, Ward No.40, Near Deepak General Store, Ballabgarh, District Faridabad					21/08/2019
207	MS. NEELAM LD. JMJC	NACT/3522/2016	CNR No. HRFB03-016028-2016	KAMAL VS. VIVEK	VIVEK	DHARAMVIR	MALE	H. No.396, Sainik Colony, Faridabad					27/08/2019
208	MS. NEELAM LD. JMJC	NACT/5954/2016	CNR No. HRFB03-029508-2017	RAMESH VS. ANIL	ANIL	BHARAT SINGH	MALE	Director/Principal of Bharat Sr. Secondary School, Rayal VPO Kuldahass, Tehsil Buhana, Distt. Jhunjhunu, Rajasthan					27/08/2019
209	MS. NEELAM LD. JMJC	NACT/3479/2017	CNR No. HRFB03-015823-2017	SURESH VS. PAWAN	PAWAN	PAWAN	MALE	H. No. 10/73, Bard Mohalla Old Faridabad					27/08/2019
210	MS. NEELAM LD. JMJC	NACT/2474/2019	CNR No. HRFB03-012322-2017	MOHAN VS. RAES	RAJESH GOSWAMI	BRJU MOHAN	MALE	Village Nimana, Tehsil Ramgari Mandi, District Kota (Rajasthan)					31/08/2019
211	MS. NEELAM LD. JMJC	NACT/2475/2017	CNR No. HRFB03-012323-2017	MOHAN VS. RAES	RAJESH GOSWAMI	BRJU MOHAN	MALE	Village Nimana, Tehsil Ramgari Mandi, District Kota (Rajasthan)					31/08/2019
212	MS. NEELAM LD. JMJC	NACT/3047/2016	CNR No. HRFB03-013774-2016	RAJA SULPHAR VS. MANGLESWARI	ELINA DASS	NOT GIVEN	MALE	Chairman of M/s Maa Mangalashwani Khadi Weaver Samiti, Hanharpur, Post Office Khan, Sonapur, Orissa. 767017					31/08/2019
213	MS. NEELAM LD. JMJC	NACT/3672/2017	CNR No. HRFB03-016683-2017	R DHUNNA VS. TULSI	TULSHI	THAN SINGH	MALE	House No.313, Gali No.8, Adarsh Nagar, 2 nd Block, near Shisham Ka Ped, Uncha Gaon Road, Faridabad					31/08/2019
214	MS. NEELAM LD. JMJC	NACT/3866/2017	CNR No. HRFB03-018758-2017	KRISHAN VS. GULAB	GULAB KHAN	KALE KHAN	MALE	Village Kel Gaon, Ballabgarh, District Faridabad					31/08/2019
215	Sh. Amit Sihag	Nact No. 6501/17	HB03-032126-2017	Sandeep Vs. Yashpal Verma	Yaspal Verma	Not mentioned	M	Yashpal Verma, R/o H.No. 2074, Prem Niwas Janta Colony, NIT, Faridabad and also at Yashpal Verma Document Writer Tehsil Compound, Sector-12, Faridabad	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	03.09.2019
216	Sh. Amit Sihag	Nact No. 2135/18	HB03-03008498-2018	BGS Fashions Vs. Giromy Samoni INC	Sarika Sharma and Anil Sharma	Not mentioned	F and M	Sarika Sharma, Prop., of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi & accused no. 3 Anil Sharma, Prop. of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	03.09.2019
217	Sh. Amit Sihag	Nact No. 2136/18	HB03-008491-2018	BGS Fashions Vs. Giromy Samoni INC	Sarika Sharma and Anil Sharma	Not mentioned	F and M	Sarika Sharma, Prop., of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi & accused no. 3 Anil Sharma, Prop. of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	03.09.2019
218	Sh. Amit Sihag	Nact No. 2137/18	HB03-008496-2018	BGS Fashions Vs. Giromy Samoni INC	Sarika Sharma and Anil Sharma	Not mentioned	F and M	Sarika Sharma, Prop., of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi & accused no. 3 Anil Sharma, Prop. of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	03.09.2019
219	Sh. Amit Sihag	Nact No. 2138/18	HB03-008493-2018	BGS Fashions Vs. Giromy Samoni INC	Sarika Sharma and Anil Sharma	Not mentioned	F and M	Sarika Sharma, Prop., of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi & accused no. 3 Anil Sharma, Prop. of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	03.09.2019
220	Sh. Amit Sihag	Nact No. 2139/18	HB03-008494-2018	BGS Fashions Vs. Giromy Samoni INC	Sarika Sharma and Anil Sharma	Not mentioned	F and M	Sarika Sharma, Prop., of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi & accused no. 3 Anil Sharma, Prop. of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	03.09.2019
221	Sh. Amit Sihag	Nact No. 2134/18	HB03-008497-2018	BGS Fashions Vs. Giromy Samoni INC	Sarika Sharma and Anil Sharma	Not mentioned	F and M	Sarika Sharma, Prop., of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi & accused no. 3 Anil Sharma, Prop. of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	03.09.2019
222	Sh. Amit Sihag	Nact No. 3113/17	HB03-014165-2017	Gupta Engineers Vs. Global Cooling Towers	Mohd. Firoz Alam	Not Signatory	M	Mohd. Firoz Alam, Authorized Signatory of M/s Global Cooling Tower & Equipment, R/o G-27 Shahin Gagh Abul Fazal Enclave, Part-11, Near Kalindi Kuri, New Delhi	A/FIR for 19.09.2019	A/FIR for 19.09.2019	A/FIR for 19.09.2019	A/FIR for 19.09.2019	05.09.2019
223	Sh. Amit Sihag	Nact No. 1014/18	HB03-004028-2018	Puran Vs. Pothi Prasad	Pothi Prasad	Sh. Amar Singh	M	Pothi Prasad, S/o Sh. Amar Singh, R/o Village Wazira Tehsil Nadbai, Distt. Bharatpur, Rajasthan	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	06.09.2019
224	Sh. Amit Sihag	Nact No. 558/18	HB03-002191-2018	Harsh Enterprises Vs. S.K. Precision Engg	Neeraj Vajpai	Not mentioned	M	Neeraj Vajpai, Prop., of M/s S.K. Precision Engg. Co. Plot No. E-52, Sanjay Colony, Sector-23, Faridabad, also at H.No. C-89, Opp. Haryana Electricity Board, Dabua Colony, Faridabad	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	06.09.2019
225	Sh. Amit Sihag	Nact No. 556/18	HB03-002192-2018	Harsh Enterprises Vs. S.K. Precision Engg	Neeraj Vajpai	Not mentioned	M	Neeraj Vajpai, Prop., of M/s S.K. Precision Engg. Co. Plot No. E-52, Sanjay Colony, Sector-23, Faridabad, also at H.No. C-89, Opp. Haryana Electricity Board, Dabua Colony, Faridabad	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	06.09.2019
226	Sh. Amit Sihag	Nact No. 4967/17	HB03-024080-2017	Sosanna Palamatam Varghes, Naina Konkota Johnson, Palamuttam Inasu Varghese & Nelvin Palamatam Varghese,	Not mentioned	Not mentioned	M and F	accused No. 2 to 5 Sosanna Palamatam Varghes, Naina Konkota Johnson, Palamuttam Inasu Varghese & Nelvin Palamatam Varghese, all Director of M/s Survama Fibrotech Pvt. Ltd., Suvarna Plot No. 62, Sector-26, Pradhikaran, Nigdi, Pune-411044	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	06.09.2019
227	Sh. Amit Sihag	Nact No. 2256/18	HB03-009029-2018	M/s Prince Enterprises Vs. M/s Baba Coaters	Ravinder Rana	Not mentioned	M	Ravinder Rana, Prop., of M/s Baba Coaters, Plot No. 104, Sector-24, Faridabad	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	07.09.2019
228	Sh. Amit Sihag	Nact No. 14760/13	HB03-002919-2013	Chander Mohan Vs. Shalini Mehta	Shalini Mehta	W/o Sh. Pradeep Mehta	F	Shalini Mehta, W/o Pradeep Mehta, R/o H.No. 2140, Sector-16, Faridabad	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	06.09.2019
229	Sh. Amit Sihag	Nact No. 2050/18	HB03-008212-2018	Sachin Vs. Jyoti Manchanda	Jyoti Manchanda	W/o Sh. Shakti Manchanda		Jyoti Manchanda, W/o Sh. Shakti Manchanda, at H.No. 1A-208, NIT, Faridabad	A/FIR for 10.10.2019	A/FIR for 10.10.2019	A/FIR for 10.10.2019	A/FIR for 10.10.2019	10.09.2019